

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 107
Cont. A No. 06/425/JPR/2022
Under Section 425 of IBC, 2016**

In the matter of:

Bhala Finance Pvt. Ltd.

.... Applicant

Versus

Rajiv Kumar Sanghi

...Contemnor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Shivangshu Naval, Adv.
Akanksha Noval, Adv.
Anubha Singh, Adv.

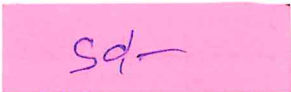
For the Comtemnor : Danish Akhtar, Adv.

ORDER

List the matter on 27.02.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 06, 2024